

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 244**

**TO BE ANSWERED ON FEBRUARY 03, 2022**

**INVOLVEMENT OF LOCALS/NGOS IN URBAN SCHEMES**

**NO. 244. SHRI KOMATI REDDY VENKAT REDDY:  
SHRI MANNE SRINIVAS REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the involvement of locals/NGOs was missing in some interior areas in States where insurgency was affecting the lives of the people and also affecting various schemes and programmes such as Housing for All, Pradhan Mantri Awas Yojana etc; and;**
- (b) if so, the details thereof and the corrective steps being taken by the Government during the last five years, State-wise?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) Urban Development is a State subject. Ministry of Housing and Urban Affairs assists the States / Union Territories (UTs) in urban development through its Missions- Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Smart Cities Mission (SCM), Swachh Bharat Mission-Urban (SBM-U) 2.0, Pradhan Mantri Awas Yojana-Urban (PMAY-U) and also addresses livelihood concerns under Deendayal Antyodaya Yojana-National Livelihoods Mission (DAY-NULM) and PM Street Vendor's Atma Nirbhar Nidhi(PM SVANidhi). During the implementation of the Schemes the States/UTs have not highlighted any issue which is affecting the progress of the Scheme due to non-involvement of locals/NGOs.**
- (b) Does not arise.**

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